# GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA UNSTARRED QUESTION NO: 1625

(TO BE ANSWERED ON THE 4<sup>th</sup> August 2025)

## DEVELOPMENT OF HASIMARA AIRPORT

## 1625. SHRI PRAKASH CHIK BARAIK

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether there is any proposal to develop Hasimara Airport (West Bengal) for civilian air traffic under UDAN or other schemes;
- (b) if so, the details thereof and current status of the proposal; and
- (c) the expected timeline for making the airport operational for civil use?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): Hasimara Airport, owned by the Indian Air Force, was identified under the RCS-UDAN scheme for regional connectivity. Under UDAN 4.1, the Hasimara–Kolkata route was awarded to Trujet using ATR-72 aircraft, but was later cancelled due to the airline ceasing operations.

For developing a civil enclave at Hasimara, 38 acres of land has been requested from the West Bengal Government. As per the scheme, providing encumbrance-free land is the State Government's responsibility. Timelines for such projects depend on factors like land acquisition, clearances, and removal of obstacles.

\*\*\*\*